Vital Stats
Chhattisgarh Legislative Assembly 2009-13

The third Chhattisgarh Legislative Assembly was constituted on January 2009. The Assembly sat for an average of 32 days per year from 2009 to 2013.

From 2009-2013, the Chhattisgarh Assembly sat for 32 days per year

- The third Chhattisgarh Assembly sat for an average of 32 days per year from 2009-2013. In the same period the Parliament sat for an average of 71 days per year.
- In 2009, the Assembly met for 23 days, the lowest in its term. In 2011, it sat for 40 days, the highest during its term.

On average, Each Assembly Session lasted for 64 hours

Each Assembly Session lasted for an average of 64 hours 2009-2013.
- During each year of its 5 year term, the Assembly conducts the Budget session for longer than any other session. On average, Budget Session contributed to more than 60% of the session time each year.
- On average, each sitting of each session lasted for 4 hours, 36 minutes.

15 percent of the productive time was spent on questions and budget

- MLAs hold government ministers accountable by asking questions and discussing and approving the government’s budgetary proposals.
- On average, 14 percent of the productive time of the Assembly was spent in deliberating on questions asked by individual MLAs.
- The Assembly spent close to 15 percent of its time discussing and approving the government’s budgetary proposals.
- Other business conducted by the Assembly includes Legislation, Half-an-Hour Discussions, Calling Attention Motions, Adjournment Motions etc.
An average of 2215 questions were answered every year

- During its term, an average of 2,215 questions per year was asked by members of the Assembly of which around 43 per cent were Starred Questions.
- 22.7 per cent of the Starred Questions were answered orally in the Assembly.
- The Assembly spent close to 24 hours every year on question hour.

A total of 115 bills were passed by the Assembly during its tenure

- From 2009-2013, the Assembly passed a total of 115 bills with an average of 23 bills every year.
- The time spent on discussion on a Bill may be used as an indicator of the quality of debate on each Bill. About 35 per cent of the bills passed by the Chhattisgarh Assembly were passed on the same day they were introduced.

A fifth of the Bills passed were on Finance and Appropriation

- A total of 116 Bills were passed by the Assembly during its five year term.
- Of these, 60 percent pertained to Finance, Commerce and Revenue, Education and Parliamentary Affairs
- Bills were also passed on other key subjects ranging from Urban Development and Social Welfare to Education and Food Security.

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